

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:156

ANSWERED ON:08.08.2012

BASIC FACILITIES IN SCHOOLS

Chanabasappa Shri Udasi Shivkumar;Dhotre Shri Sanjay Shamrao;Hussain Shri Syed Shahnawaz;Kateel Shri Nalin Kumar;Shankar Alias Kushal Tiwari Shri Bhisma;Singh Smt. Meena;Vishwanath Shri Adagur H;Wankhede Shri Subhash Bapurao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether a number of Government schools covered under the Sarva Shiksha Abhiyan (SSA) lack basic infrastructural facilities like building, drinking water, electricity, toilets etc.;
- (b) if so, the details thereof, State-wise including Bihar;
- (c) the action taken by the Government to provide basic amenities and infrastructural facilities in such schools in future;
- (d) the number of schools in the country in which the above facilities were provided during the last three years and the current year and the expenditure incurred thereon, State-wise;
- (e) whether any survey has been conducted in this regard;
- (f) if so, the details thereof; and
- (g) the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (f) Every year National University of Education Planning and Administration (NUEPA) brings out District Information System for Education (DISE) which provides information on key components of school infrastructure at elementary level. A State-wise statement indicating number of Government schools without facilities like buildings, drinking water, electricity, toilets etc. as per DISE 2010-11, is at Annexure-I. Under the centrally sponsored scheme of Sarva Shiksha Abhiyan (SSA) since inception of the scheme, 3,04,454 school buildings, 17,91,860 additional classrooms, 8,53,624 toilets, 2,29,840 drinking water facilities have been sanctioned to the States. A State-wise statement indicating number of schools in the country in which infrastructural facilities were sanctioned during the last three years and the current year (2012-13) together with expenditure incurred during the last three years is at Annexure-II.

(g) States / UTs work out their requirements for school infrastructure facilities and submit their Annual Work Plan and Budget (AWP&B) every year to the Government of India for funding under SSA. In view of the requirements of the Right to Education Act, 2009, priority is accorded to provisioning of basic school infrastructure.